

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

11. I.A. 2006/2024  
IN  
C.P. (IB)/132(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: SREI Equipment Finance Limited  
VS  
Shweta Housing and Hospitality Pvt Ltd

**Appearance:**

For the Resolution Professional: Adv. Devul Dighe  
SECTION 7 OF IBC, 2016

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**ORDER**  
**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**I.A. 2006/2024**

1. The above Application has been filed by IRP to place on record the list of Creditors, report of constitution of COC, minutes of 1<sup>st</sup>, 2<sup>nd</sup> and 3<sup>rd</sup> COC minutes, appointment of valuer and transaction audit and copy of Form-G.
2. Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)